

**Oil Fields**

5198. DR. ARVIND SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government had given an oil field to six companies to extract crude oil on which the ONGC had discovered the crude oil by spending more than Rs. 1200 crores;

(b) the money taken by the Government and ONGC from these six companies for the allotment of the said oil fields;

(c) if not, the reasons for incurring the loss of this Rs. 1200 crores; and

(d) whether the Government propose to conduct some enquiry by any suitable agency to find out the reasons?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) to (c) No discovered oil field has been awarded to a consortium of six companies. However Government of India has awarded contracts for the development of 6 medium sized and 13 small sized oil & gas fields to various consortia. These fields have been awarded through international competitive bidding. In the bids, signature and production bonuses are biddable items and proceeds on these accounts go to ONGC. In addition, wherever the economics of the project so permits, there has been separate compensation for past costs incurred to ONGC.

(d) : CBI has initiated a preliminary enquiry in case of the award of contract for the medium sized discovered fields Panna-Mukta.

**Common Minimum Programme**

5199. SHRI KASHIRAM RANA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether it is a fact that the minimum common programme announced by the present Government has not mentioned about the C.I.T. in this programme;

(b) if so, the reasons therefor;

(c) whether the C.I.T. programme has been disbanded; and

(d) if not, the reasons for being no provision for allocation of funds under this programme in the Budget for the year 1996-97.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (d) It is not clear as to what C.I.T. means. In the

absence of clarity, Planning Commission is unable to answer the question.

**Siachen River Basin**

5200. SHRI P. NAMGYAL : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the State Government of Jammu and Kashmir in consultation with the Central Government had prepared a comprehensive project for training of river Siachen in Nubra (Ladakh) to prevent erosion and to save many villages on both sides of the said river and vast wooded forest and pasture lands in the Siachen river basin in the said valley;

(b) whether a sand model study had been carried out in Pune in the early 1980's to study the behaviour of the Siachen river erosions; and

(c) if so, the latest position of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) Yes, Sir.

(b) No, Sir.

(c) Model studies are in progress in consultation with the CWPRS, Pune.

[Translation]

**Houses for Weaker Sections**

5201. SHRI MAHABIR LAL BISHVAKARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Bihar has sought any financial assistance from Union Government for construction of houses for weaker sections;

(b) if so, the details thereof; and

(c) the details of the proposed financial assistance likely to be provided by 'HUDCO' in this regard during the current financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) The total demand for HUDCO loans for housing from various agencies in the State of Bihar during 1996-97 is Rs. 39.46 crores, out of which Rs. 22.06 crores is for EWS and Rs. 2.47 crores for LIG housing.

Depending on the past performance of the agencies in the State, recovery from beneficiaries and other relevant

factors, HUDCO has proposed to make a total loan allocation of Rs. 41.71 crores for the current financial year, out of which Rs. 25.09 crores is for EWS and LIG housing.

[English]

#### Public Sector Oil Companies

5202. SHRI R. DEVADASS : Will the PRIME MINISTER be pleased to state :

(a) whether the market share of the four public sector oil companies viz. IOC, HPCL, BPC and IBP have been reduced from 90% in 1990 to 59% in 1995, due to the entry of multinationals;

(b) if so, the steps proposed to be taken to increase the market share of these four companies;

(c) the impact on profits due to reduction in the market shares; and

(d) the loss to the exchequer due to this reduction?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) No, Sir. The market share of the four public sector oil companies, viz., IOC, HPCL, BPCL and IBP has decreased from 91% in 1991-92 to 69% in 1994-95 only in the lube market, owing to the liberalization of the lube sector and the consequent entry of private parties including multinational companies. The decline in the market share of the public sector oil companies has only a very meagre impact on the total petroleum products market share of these companies.

(b) In order to make the public sector oil companies more competitive and enable them to regain their lost share of the lube market, the indigenous lube base oil pricing was made on import parity basis with effect from December, 1993 and now they are allowed to market lube base oils and lubricants at market determined prices as free trade products. The public sector companies are also competing in the market with improved services to the customers.

(c) The profits are not separately worked out for individual products. However, by taking suitable action on pricing, cost of manufacturing, etc., the public sector oil companies have ensured improvement in profitability on lubes.

(d) No loss to the exchequer is expected, since Government revenues in the form of statutory levies, like excise duty and customs duty, are equally applicable to the public sector oil companies and the private sector companies.

#### Loan to Farmers

5203. SHRI RAJESH RANJAN *Alias* PAPPU YADAV: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the vegetable are grown by the poor small agriculturists;

(b) whether no provision have been made by the Government to provide them loan on priority basis and on subsidises rates; and

(c) if so, the measures being taken by the Government to provide them loan on easy terms ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) As far as the Ministry is concerned under IRDP, small and marginal farmers are given assistance which include both subsidy and bank loan for undertaking economic activities including those in the farm sector. Growing of vegetables can also be taken up as an activity under the IRDP.

[Translation]

#### Schools by Terrorists

5204. SHRI RANJIB BISWAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the fact that the students of some schools, being run by the organisations involved in terrorist activities in the valley, are being imparted education to spread Terrorism right from their elementary classes;

(b) if so, the details thereof;

(c) whether this has exposed our coming generation to the danger of being misled;

(d) whether this had endangered our peace, law and order situation; and

(e) if so, the action taken/proposed to be taken against the said schools ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (e) The Government is aware of reports of some schools being run under the patronage of certain secessionist/militant organisations such as Jamat-e-Islami, J&K etc. with the aim of indoctrination of the youth the State. The State Government has been regularly sensitised in the matter, and sustained pressure is being maintained on such organisations to contain their antinational activities. Efforts have also been made to reactivate and improve the functioning of the regular education institutions which would also *inter-alia* wean away children from such schools.